



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 061/587/2020

Tuesday, this the 31st day of August, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Pakeeza Kouser Age 38 years, W/o Sh. Mushtaq Ahmed, R/o Lane No. 1, Mominabad Bathindi, Jammu. Presently serving as Teacher in Govt. Primary School, Sunjwan, Jammu.

.....Applicant

(Advocate: Mr. Sheikh Shakeel Ahmed)

Versus

1. The Union Territory of Jammu and Kashmir through its Commissioner/Secretary, School Education Department, Civil Secretariat, Srinagar/Jammu
2. The Director, School Education, Jammu
3. The Chief Education Officer, Jammu
4. The Chief Education Officer, Ramban
5. The In charge Govt. Primary School, Sunjwan, Jammu
6. The Incharge, Govt. High School, Ind, Zone Gool District Ramban

.....Respondents

(Advocate: Mr. Sudesh Magotra DAG)

O R D E R**Rakesh Sagar Jain Member (J):**

1. Amit
2. Issue notice. Mr. Sudesh Magotra, DAG, appears and accepts notice on behalf of the respondents.
3. Learned counsel for the applicant submits that he would be satisfied, if respondents are given time bound directions to decide his representation dated 12.03.2020.
4. Learned counsel for the respondents does not have any objection to the disposal of the OA in the requested manner.
5. Accordingly, this OA is disposed of by directing the respondents to decide the representation dated 12.03.2020 filed by the applicant by passing a reasoned and speaking order within two weeks from the date of receipt of a certified copy of this order. Order so passed shall be duly communicated to the applicant. No costs.

**(Rakesh Sagar Jain)
Member (J)**

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